

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

25

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

PETITION NUMBER : CP/76/2017

NAME OF THE APPLICANT : SOUTHERN GROUP INDUSTRIES PVT LTD

UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

K. RAMAN Y
G. V. MOHAN KUMAR

Counsel for Petitioner



ORDER

Counsel for petitioner present. RD has sent a communication to the Registry seeking adjournment of 15 days for making submissions. Copy of the communication is placed before this Bench. Considering his request, time is enlarged. Put up on 15.12.2017.

-sd-

S Vijayaraghavan
Member (Technical)

-sd-

K Anantha Padmanabha Swamy
Member (Judicial)

bc